

**SHRI K. A. RAJAN:** I would like to know from the Minister whether, in the overall situation of power in the country, an organisation of workers' representatives, the All-India Federation of Electricity Employees, has submitted a Memorandum regarding certain changes including certain proposals for the re-structuring of the power industry. I would like to know whether the Minister has received it or not.

**SHRI A. B. A. GHANI KHAN CHAUDHURI:** They have raised it several times. We have discussed very many points, on restructuring of the State Electricity Boards. But, I don't remember positively whether they have submitted any Memorandum or not.

**SHRI HARIKESH BAHADUR:** Sir, there are various State Governments which are not managing this power situation properly; they are not solving the problem. He said that this subject is under the State Government. For example, we have the U.P. Government. May I know whether he will advise the State Government....

**AN HON. MEMBER:** Dismiss the State Government.

**SHRI HARIKESH BAHADUR:**.... to take suitable action so that the Agricultural sector will be provided with electricity in time, so that the farmers are supplied with electricity in time? Regarding the Governments which are not managing things properly, the Minister once said that he would throw such Governments in the Bay of Bengal. Here, what does he propose to do?

**SHRI A. B. A. GHANI KHAN CHAUDHURI:** I have no comments.

### पेट्रोलियम डीलरों का अखिल भारतीय सम्मेलन

\* 436. श्री मूल चन्द्र डागा .  
श्रीमती जयन्ती पटनायक :

क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या चंडीगढ़ में 28 नवम्बर, 1981 को पेट्रोलियम डीलरों के सातवें अखिल भारतीय सम्मेलन में क्या-क्या निर्णय लिए गये और किन-किन समस्याओं तथा नये प्रश्नों के बारे में हल निकालने के लिए सरकार से अपील की गई तथा उन पर सरकार की क्या प्रतिक्रिया है ; और

(ख) उनकी विभिन्न मांगों क्या हैं और सरकार ने अब तक कौन-कौन सी मांगों स्वीकार की है तथा कौन-कौन सी मांगों अभी तक विचारार्थ हैं ।

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री प्रकाश चन्द्र सेठी) : (क) और (ख). सरकार के पेट्रोलियम डीलरों के फेडरेशन से 27-28 नवम्बर, 1981 को चंडीगढ़ में हुए सातवें अखिल भारतीय पेट्रोलियम डीलर्स सम्मेलन में किये गये विचार-विमर्श के सम्बन्ध में कोई औपचारिक पत्र प्राप्त नहीं हुआ है । प्रश्न पर औपचारिक निर्णय/सरकारी प्रतिक्रिया का इस समय कोई प्रश्न नहीं उठता है ।

### Dankuni Carbonization Plant

\*437. SHRI AJIT BAG: Will the Minister of ENERGY be pleased to state:

(a) how much land has actually been acquired for the Low Temperature Carbonization Plant at Dankuni and how many families of land

owners and agricultural labourers have been adversely affected on account of this land acquisition;

(b) whether Government propose to compensate them for the loss by providing at least one member of every family so affected with a job in this project;

(c) what is the initial target of production, when the production will start and what the by-products will be;

(d) what is the estimated employment potential of the project and what is Government's policy of employment in this plant; and

(e) whether Government have any plan for building link roads to the South, South-West and West of the project area for the use of farmers of the locality?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) Acquisition of 156 acres of land for the LTC plant has been completed. The number of families whose lands have been acquired is about 620.

(b) and (d) Compensation is paid for land acquired according to provisions of the law. It may not be possible to employ one member from every family in addition to payment of compensation. Employment will be provided to the land losers in accordance with the over-all requirement of employment of the project. The manpower requirement of the plant has been estimated as 900.

(c) The plant is expected to go in production in September, 1984. When commissioned, the plant will produce 18-20 million cu.ft. of gas, 1000 tonnes of smokeless solid fuel and 80 tonnes of tar chemicals per day, in addition to other products like ammonium sulphate and calcium carbonate etc.

(e) The LTC project is by the side of Delhi road, a by-pass of G.T. road and Durgapur Express-way. There are

also a number of link roads going to different directions which connect the project site with all urban agglomerations and important villages in the district. Coal India Limited have no plans to build link roads to the South, South-West and West of the Project area for the use of farmers of the locality. However, construction of such roads for benefit to farmers is a matter within the purview of the State Government.

M/s. Mackinnon Mackenzie

\*443. SHRI K. LAKKAPPA:  
SHRI D. M. PUTTE GOWDA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government propose to order an enquiry into the affairs of M/s Mackinnon Mackenzie, a leading shipping company which is heading towards bankruptcy;

(b) if so, whether it is a fact that huge losses in the company are only due to the adverse operating conditions created by the Board of Directors; and

(c) if so, action Government propose to take against the Board of Directors; and

(c) if so, action Government propose to take against the Board of Directors in order to safeguard the interest of the employees?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) An inspection of the books of accounts and other records of M/s Mackinnon Mackenzie & Co. Ltd. under section 209-A of the Companies Act was carried out recently. The Inspection Report is under examination. In view of this, there is no proposal at present with this Department for ordering any other enquiry under the provisions of the Companies Act.